Establishment of AIIMS like institutions

2496. SHRI RAGHUNANDAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of AIIMS like institutions to be set up as approved by Government along with the names of places, where they will be set up, the criteria fixed thereof for setting them up and the nodal agency thereof; and
- (b) the details of architect consultant appointed by Government, the criteria fixed for their appointment, the amount of their fees and the basis of its fixation, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Government has approved setting up of six AIIMS-like institutions in the States of Bihar (Patna), Chhattisgarh (Raipur), Madhya Pradesh (Bhopal), Orissa (Bhubaneswar), Rajasthan (Jodhpur) and Uttarakhand (Rishikesh) under the first phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY). It is also proposed to set up two more institutions, one each in the State of Uttar Pradesh and West Bengal in the second phase of PMSSY. These States have been identified on the basis of various socio-economic indicators like human development index, literacy rate, population below poverty line and per capital income and health indicators like population to bed ratio, prevalence rate of serious communicable diseases, infant mortality rate etc.

The implementation of the AIIMS-like institutions is being carried out by the Ministry directly.

(b) The details of architect consultant appointed and fees payable to them are given in the Statement (See below). The criteria laid down for selecting the architectural designs consisted of parameters such as suitability of design conforming to functionality requirements, energy efficiency, organization/team strength of the firm, cost of construction and maintenance etc.

Statement

Details of Architect Consultant appointed and fees payable

SI.	Name of	Name of	Fee payable	Basis for
No.	architecture	site	to Design DPR	Fixation of fee
	consultant		Consultant	
			(Rs. in Crore)	
1.	M/s. Prem	Bhopal	7.50 (including	Fixation of fee is
	Caudhery &		Rs.1 Crore for	based on the
	Associates		designs & DPR	quantum of work
			for residential	involved in
			complex)	preparation of
2.	M/s. Surender	Rishikesh	6.50	architectural
	Sawhney Associates			planning and
				drawings.
3.	M/s. Hospitech	Raipur	7.00	Structural
	Management		(Including	designs/drawings,
	Consultants (P)		hostels)	development of
	Ltd.			master plan
				preparation of
4.	M/s. Hospitech	Patna	7.00 (Including	detailed Project
	Management		hostels)	Report etc.
	Consultants (P) Ltd.			
5.	M/s. Consulting	Bhubaneswar	6.50	
	Engineering Services			
	(I) Ltd.			
6.	M/s. Mathur &	Jodhpur	6.50	
	Kapre Associates			

Fund for discovery of drugs

2497. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government plans Rs. 3000 crore fund for discovery of drugs;
- (b) if so, the details worked out so far, rural and urban areas-wise; and
- (c) the involvement of public and private industries in this regard in the Eleventh Five Year Plan?